

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 24th APRIL, 2024, 10:30 A.M.

CP No. 68/CTB/2019

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Serious Fraud Investigation Office -Vs- Pradeep Kumar Sethy & Ors.
Under Section	241-242, 246

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Gyanaloka Mohanty, Adv.

For Respondent (s)

Mr. Saswat Kumar Acharya, Adv.

Ms. S.Pholgu, Adv.

Mr. Subham Agrawal, Adv.

Mr. Abhijeet Agarwal, Adv.

Mr. Jaish Joshi, Adv.

Ms. Jagruti Sahoo, Adv.

ORDER

Ld. Sr. Standing Counsel, Mr. Gyanaloka Mohanty, appearing for the petitioner.

Ld. Counsel, Mr. S. K. Acharya, appearing for the respondent Nos. 6 to 12. Matter adjourned to 26.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)